

Telephone Connections to Lawyers

1272. SHRI P. C. THOMAS:

SHRI PAWAN KUMAR
BANSAL:

Will the Minister of COMMUNICATIONS be pleased to state whether the Government propose to enlist lawyers in 'Special Category' for sanctioning of out of turn telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): No Sir. There is no such proposal.

World Bank aid for Implementation of Irrigation Projects

1273. SHRI P. C. THOMAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any financial assistance has been received or is likely to be received from the World Bank for the implementation of irrigation projects in Kerala; and

(b) if so, the details thereof including the conditions on which the aid has been provided or is likely to be provided?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) Yes, Sir. For the Kallada Irrigation and Tree Crop Development Project, a credit of \$60 million was received from the International Development Association and a loan of \$20.3 million was received from the International Bank for Reconstruction and Development. Conditions governing the assistance are on standard terms, as enclosed in the statement. In addition, six other projects namely (1) Nayar Project, (2) Malampuzha, (3) Pothundy, (4) Mangalam, (5) Vazhani, (6) Peechi have been included for World Bank assistance under National Water Management Project, at present amounting to Rs. 9.15 crores.

STATEMENT

(A) *Conditions of International Development Association's Credit Agreement*

- (i) A Commitment charge at the rate of one-half of one percent ($\frac{1}{2}$ of 1%) per annum on the principal amount of the credit not withdrawn from time to time to be paid semi-annually to International Development Association.
- (ii) A service charge at the rate of three fourths of one percent ($\frac{3}{4}$ of 1%) per annum, on the principal amount of the credit withdrawn and outstanding from time to time to be paid semi-annually to International Development Association.
- (iii) The repayment of the principal amount of the credit in semi-annual instalments is payable on each March 1 and September 1, commencing September 1, 1992 and ending March 1, 2032, each instalment to and including the instalment payable on March, 2002, to be one-half of one percent ($\frac{1}{2}$ of 1%) of such principal amount, and each instalment thereafter to be one and one half percent ($1\frac{1}{2}$ %) of such principal amount.

(B) *Conditions of International Bank for Reconstruction and Development's loan agreement*

- (i) A commitment charge at the rate of three-fourths of one percent ($\frac{3}{4}$ of 1%) per annum on the principal amount of the loan not withdrawn from time to time to be paid semi-annually to the Bank.
- (ii) The interest at the rate of eleven and three fifths percent ($11\frac{3}{5}$ %) per annum on the principal amount of the loan withdrawn and outstanding from time to time to be paid semi-annually to the Bank.

- (iii) The repayment of the principal amount of the Loan in semi-annual instalments is payable on each March 1 and September 1 commencing March 1, 1988 and ending September 1, 2002.

[*Translation*]

Production of Copper in Madhya Pradesh

1274. SHRI SUSHIL CHANDRA VERMA: Will the Minister of MINES be pleased to state:

- (a) the quantity of ore extracted every year from the Malanjkhanda Copper mines in Madhya Pradesh;
- (b) whether the copper processing is being carried out in Khetri (Rajasthan) instead of Madhya Pradesh;
- (c) if so, the reasons therefor;
- (d) whether there is any proposal to produce copper in Madhya Pradesh itself; and
- (e) if so, the salient features thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Production of ore from Malanjkhanda Copper Mines during the last three years was as follows:

	<i>(Million tonnes/year)</i>
1988-89	1.90
1989-90	2.00
1990-91	2.08

- (b) Yes, Sir.
- (c) There is adequate smelting capacity at the existing smelter of Hindustan Copper Ltd. at Khetri.
- (d) At present there is no proposal to set up a smelter to produce copper in Madhya Pradesh.
- (e) Does not arise.

Growing Fruits and Vegetables in Bihar

1275. SHRI VIJAY KUMAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal to bring more area under fruit and vegetable cultivation in Bihar; and
- (b) if so, the details of the schemes proposed to be launched in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) State Government has proposed the following projects to bring more area under fruit and vegetable cultivation in Bihar:—

- (i) Development and strengthening of nurseries in Bihar;
- (ii) Development of minor fruits in Bihar;
- (iii) Development of betel-vine cultivation in Bihar;
- (iv) Cultivation and processing of Makhana in Bihar.

[*English*]

Exploitation of Sulphur Mineral Deposits in Rajgir (Bihar)

1276. SHRI VIJAY KUMAR YADAV: Will the Minister of MINES be pleased to state:

- (a) whether there are several hot water springs in Rajgir (Bihar);
- (b) if so, the details thereof;
- (c) whether the Union Government have also discovered sulphur mine deposits in Rajgir; and
- (d) if so, the steps taken/being taken for their exploitation?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) 17 occurrences of hot springs have